

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 25.03.2020**

**In the court of the Registrar**

**11:30 A.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	V.V. & Sons LLC Vs. Bajaj Herbals Ltd.	Kunal Madan
<b>2.</b>	I.A. No. of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	B.S. Krishan Vs. Stressed Assets Stabilization Fund (SASF) & Anr.	R. Anand Padmanabhan
<b>3.</b>	I.A. No. of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Naveen Kumar Jha Vs. Radstad Indian Pvt. Ltd. & Anr.	Dhaval Deshpande
<b>4.</b>	I.A. No. of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Rajesh Jain, Promoter Stakeholder and Managing Director of Suspended Board of Directors Vs. BVN Traders & Ors.	Gautam Singh

**By Order**

**-sd/-**

**Assistant Registrar**

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